

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 88 OF 2016 &  
IA NOS. 207, 208 OF 2016**

**Dated: 17<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gail Gas Ltd. .... Appellant(s)  
Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr.  
.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Ajit Pudussery  
Ms. Shruti S. Hasarika  
Mr. Vivek Paul Oriel  
Ms. Sunita Somdere (Rep.)

Counsel for the Respondent(s) : Mr. Prashant Bezboruah  
Ms. Sonali Malhotra  
Mr. Sumit Kishore for R.1  
  
Ms. Mayank Pandey for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **21.04.2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vg